

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**ORDER**

Consequent upon the Orders No.33/G-I/Gaz.IA/DHC/2022 dated 16.11.2022 of Hon'ble High Court of Delhi, New Delhi, the following postings / transfers are hereby made in official exigency with immediate effect:

Sl. No.	Name(Ms./Sh.) & EC	From	To
1	BHARTI EC:1512	Senior Judicial Assistant in Vigilance Branch (Central), Tis Hazari Courts	Reader in the court of Sh. Arun Goel, ADJ-03 (Shahdara), KKD, Delhi.
2	HARI KANT KUKRETI EC:12024	Judicial Assistant in Mediation Centre (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Arun Goel, ADJ-03 (Shahdara), KKD, Delhi.
3	POONAM EC:36748243	Junior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Arun Goel, ADJ-03 (Shahdara), KKD, Delhi.
4	KRISHAN KANT EC:2448	Senior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Reader in the court of Ms. Swati Katiyar, ASJ -07 (East), KKD, Delhi.
5	DEEPAK EC:37793709	Judicial Assistant in Recruitment Cell (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Swati Katiyar, ASJ -07 (East), KKD, Delhi.
6	PRADEEP KUMAR EC:58397194	Junior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Ms. Swati Katiyar, ASJ -07 (East), KKD, Delhi.
7	AJAY PRAKASH SINGH KULAYANA EC:14615137	Senior Judicial Assistant in Computer Branch (South), Saket Courts	Reader in the court of Ms. Manu Vedwan, ADJ-02 (North-East), KKD, Delhi.
8	DHARAM SINGH EC:49881765	Judicial Assistant in Record Room (North-West), Rohini Courts	Ahlmad in the court of Ms. Manu Vedwan, ADJ-02 (North- East), KKD, Delhi.
9	YASHBIR EC:40964638	Assistant Ahlmad In the court of Ms. Marilyn Joanna Khakha, MM (NI Act)-07 (South), Saket Courts	Assistant Ahlmad in the court of Ms. Manu Vedwan, ADJ-02 (North-East), KKD, Delhi.
10	SANJAY KUMAR EC:50541970	Junior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Assistant Ahlmad In the court of Ms. Marilyn Joanna Khakha, MM (NI Act)-07 (South), Saket Courts
11	KAILASH CHAND EC:93075094	Judicial Assistant in General Branch (Central), Tis Hazari Courts	Reader in the court of Sh. Pankaj Arora, ASJ-04 (North-East), KKD, Delhi.
12	DEVENDER KUMAR EC:13082	Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Judicial Assistant in General Branch (Central), Tis Hazari Courts
13	RAJ KUMAR KUNDLA EC:58633132	Judicial Assistant in Record Room (Criminal) (South), Saket Courts	Ahlmad in the court of Sh. Pankaj Arora, ASJ-04 (North- East), KKD, Delhi.
14	KALPNA CHAUDHARY EC:71254926	Junior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Pankaj Arora, ASJ-04 (North-East), KKD, Delhi.
15	POOJA SHARMA EC:61905931	Senior Judicial Assistant in Filing Section Branch (North- West), Rohini Courts	Reader in the court of Sh. Ravindra Kumr Pandey, ASJ-07 (Shahdara), KKD, Delhi.
16	SHILPA BANSAL EC:46670271	Junior Judicial Assistant in Accounts Branch (Central), Tis Hazari Courts	JJA in Filing Section Branch (North-West), Rohini Courts

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Sl. No.	Name(Ms./Sh.) & EC	From	To
17	ANUJ TRIPATHI EC:18794695	Judicial Assistant in Care Taking Branch (South-West), Dwarka Courts	Ahlmad in the court of Sh. Ravindra Kumr Pandey, ASJ-07 (Shahdara), KKD, Delhi.
18	KAMYA BAJAJ EC:72896009	Junior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Ravindra Kumr Pandey, ASJ-07 (Shahdara), KKD, Delhi.
19	RAVINDRA KUMAR MALIK EC:36403988	Ahlmad In the court of Ms. Saloni Singh, ACMM, (East), Karkardooma Courts	Assistant Ahlmad In the court of Sh. Neeraj Gaur, ASJ-05 (North-West), Rohini Courts
20	ZAMNGAIHLUN EC:12250	Assistant Ahlmad In the court of Sh. Neeraj Gaur, ASJ-05 (North-West), Rohini Courts	Assistant Ahlmad In the court of Ms. Sonam Gupta, Juvenile Justice Board III, Sewa Kutir, Kingsway Camp
21	RAHUL EC:68490883	Assistant Ahlmad In the court of Ms. Sonam Gupta, Juvenile Justice Board III, Sewa Kutir, Kingsway Camp	Ahlmad In the court of Ms. Saloni Singh, ACMM, (East), Karkardooma Courts
22	KUMBHA RAM MBENA EC:63966318	Reader In the court of Sh. Abhishek Kumar, JSCC-cum-ASCJ-cum-Guardian Judge (West), Tis Hazari Courts	Reader in the court of Sh. Kishor Kumar, ADJ-04 (East), KKD, Delhi
23	HARISH KUMAR SHARMA EC:67845200	Senior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Reader In the court of Sh. Abhishek Kumar, JSCC-cum-ASCJ-cum-Guardian Judge (West), Tis Hazari Courts
24	ASHOK KUMAR EC:12058	Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Kishor Kumar, ADJ-04 (East), KKD, Delhi
25	POOJA EC:94870430	Junior Judicial Assistant in Filing Section Branch (North-West), Rohini Courts	Assistant Ahlmad in the court of Sh. Kishor Kumar, ADJ-04 (East), KKD, Delhi
26	MAHENDRA RAMEC:15000	Judicial Assistant in Copying Agency (Central), Tis Hazari Courts	Reader in the court of Sh. Rakesh Kumar Singh, ASJ-05 (South), Saket Courts, New Delhi
27	SUNIL KUMAR EC:12120	Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Rakesh Kumar Singh, ASJ-05 (South), Saket Courts, New Delhi
28	RITU SATIJA EC:25606459	JA in the O/o Principal Judge, Family Courts (HQs), Dwarka, Delhi. (on diverted capacity)	Assistant Ahlmad in the court of Sh. Rakesh Kumar Singh, ASJ-05 (South), Saket Courts, New Delhi
29	ASHWANI KUMAR RAINA EC:33414772	Judicial Assistant in Judicial Branch (Central), Tis Hazari Courts	Reader in the court of Sh. Sunil Gupta, ASJ-06 (South), Saket Courts, New Delhi
30	RAJESH KUMAR EC:12141	Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Sunil Gupta, ASJ-06 (South), Saket Courts, New Delhi
31	MANJU PAL EC:33217512	JA in the O/o Principal Judge, Family Courts (HQs), Dwarka, Delhi. (on diverted capacity)	Assistant Ahlmad in the court of Sh. Sunil Gupta, ASJ-06 (South), Saket Courts, New Delhi
32	VIJAY KUMAR MALIK EC:39785643	Asstt. Ahlmad in the court of Sh. Pritam Singh, Judge Family Court-01 (South), Saket Courts, New Delhi. (On diverted capacity)	Ahlmad In the court of Sh. Rohit Gulia, CMM, (North-West), Rohini Courts
33	CHAMAN PRABHA EC:17353646	Assistant Ahlmad In the court of Sh. Jitendra Singh, ASJ (Spl. FTC) (North-West), Rohini Courts	Asstt. Ahlmad in the court of Sh. Pritam Singh, Judge Family Court-01 (South), Saket Courts, New Delhi. (On diverted capacity)

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Sl. No.	Name(Ms./Sh.) & EC	From	To
34	RAKESH KUMAR EC:89667031	Ahlmad In the court of Sh. Rohit Gulia, CMM, (North-West), Rohini Courts	Assistant Ahlmad In the court of Sh. Jitendra Singh, ASJ (Spl. FTC) (North-West), Rohini Courts
35	SUSHIL KUMAR KALA EC:13176	Senior Judicial Assistant in Office Pool Administration Branch - II (Central), Tis Hazari Courts	Reader in the court of Sh. Subhash Kumar Mishra, ASJ-07 (South-East), Saket Courts, New Delhi.
36	NEERAJ SAINI EC:59608061	Judicial Assistant in Computer Branch (East), Karkardooma Courts	Ahlmad in the court of Sh. Subhash Kumar Mishra, ASJ-07 (South-East), Saket Courts, New Delhi.
37	KAVITA PATHAK EC:51979864	Judicial Assistant in Receipt & Issue Branch (East), Karkardooma Courts	Assistant Ahlmad in the court of Sh. Subhash Kumar Mishra, ASJ-07 (South-East), Saket Courts, New Delhi.
38	KULVINDER KAUR EC:35761421	Senior Judicial Assistant in General Branch (North-East), Karkardooma Courts	Reader in the court of Sh. Chander Jit Singh, ADJ-05 (South), Saket Courts, New Delhi.
39	AMAN MANN EC:49447065	Junior Judicial Assistant in Judicial Branch (North-West), Rohini Courts	Ahlmad in the court of Sh. Chander Jit Singh, ADJ-05 (South), Saket Courts, New Delhi.
40	DINESH KUMAR EC:33432137	Junior Judicial Assistant in Copying Agency (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Chander Jit Singh, ADJ-05 (South), Saket Courts, New Delhi.
41	ANITA THAKUR EC:96160160	Senior Judicial Assistant in Administration Branch (North-East), Karkardooma Courts	Reader in the court of Sh. Dharmender Singh, ASJ-08 (South-East), Saket Courts, New Delhi.
42	RAJESH EC:15924280	Judicial Assistant in Record Room (Sessions) (South-West), Dwarka Courts	Ahlmad in the court of Sh. Dharmender Singh, ASJ-08 (South-East), Saket Courts, New Delhi.
43	HARISH SINGH EC:45618512	Junior Judicial Assistant in Accounts Branch (East), Karkardooma Courts	Assistant Ahlmad in the court of Sh. Dharmender Singh, ASJ-08 (South-East), Saket Courts, New Delhi.
44	MANISH DRALL EC:48273293	Ahlmad In the court of Ms. Neha Barupal, MM-12 (South-East), Saket Courts	Ahlmad In the court of Sh. Rajinder Singh, ASJ-06 (New Delhi), Patiala House Courts
45	BHAGIRATH SAH EC:19383370	Ahlmad In the court of Sh. Rajinder Singh, ASJ-06 (New Delhi), Patiala House Courts	Ahlmad In the court of Ms. Neha Barupal, MM-12 (South-East), Saket Courts
46	RAJESH KUMAR JANGIRA EC:69079473	Senior Judicial Assistant in Copying Agency (North-West), Rohini Courts	Reader in the court of Sh. Gaurav Gupta, ASJ-09 (South-East), Saket Courts, New Delhi.
47	NEERAJ MISHRA EC:48607110	Judicial Assistant in Leave Section (West), Tis Hazari Courts	Ahlmad in the court of Sh. Gaurav Gupta, ASJ-09 (South-East), Saket Courts, New Delhi.
48	DEVENDER SINGH DANGWAL EC:44250923	Junior Judicial Assistant in Record Room (Criminal) (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Gaurav Gupta, ASJ-09 (South-East), Saket Courts, New Delhi.
49	MOHINI EC:46387764	Judicial Assistant in Record Room (Civil) (Central), Tis Hazari Courts	Reader in the court of Sh. Chander Mohan, ASJ-07 (South), Saket Courts, New Delhi.
50	BALBIR SINGH EC:21819588	Junior Judicial Assistant in Recruitment Cell (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Chander Mohan, ASJ-07 (South), Saket Courts, New Delhi.

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Sl. No.	Name(Ms./Sh.) & EC	From	To
51	MUKESH RAWAT EC:33750349	Junior Judicial Assistant in Copying Agency Rouse Avenue Courts	Assistant Ahlmad in the court of Sh. Chander Mohan, ASJ-07 (South), Saket Courts, New Delhi.

Note: a. All the officials transferred vide the immediate order are hereby 'Stand Relieved' from their respective place of postings with immediate effect with further directions to join their transferee stations forthwith.

b. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
.. 06:20pm
16.11.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 86/00-86421
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 16 NOV 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. Ld. Officer/Officer-in-charges concerned.
4. The Personal Office of the undersigned.
5. The DDOs, Accounts Branches concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

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Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

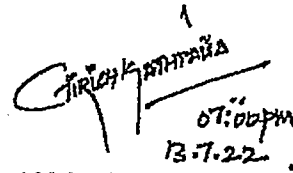
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI

ORDER

It has been observed that some of the Ld. Judicial Officers refuse to relieve the staff posted under their control consequent upon their transfer to other Courts/Branches. It is impressed upon all the Ld. Judicial Officers that such refusal to relieve the transferred staff causes hindrances in smooth administrative functioning and at times also leads to departmental action against the transferred staff for failure to comply with the transfer orders:

Therefore, it is ordered as under:

- 1) All Ld. Judicial Officers of the Delhi District Courts are requested to immediately relieve the staff under their control on receiving the transfer and posting orders of the concerned staff.
- 2) If, for the purposes of handing over the charge, the transferred staff has to be retained, the Ld. Judicial Officers shall immediately send request to the office of the undersigned and in any case, the transferred staff shall not be retained for more than ten days from the date of transfer and posting orders.
- 3) In case the transferred staff is retained by the Ld. Judicial Officer for the purposes of handing over charge for a period of ten days, the said transferred staff shall automatically be deemed to have been relieved on eleventh day of the issuances of the transfer and posting orders and, thereafter, failure to report at the transferee place of posting shall entail departmental proceedings against the erring transferred official.


07:00 PM
13.7.22

(Girish Kathpalia)

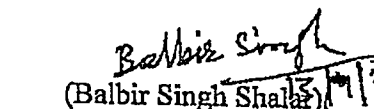
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

240701-24829
No. _____ Admn-II /T&P/HQs/Delhi/2022

Dated, Delhi the 13/7/22

Copy forwarded for information and necessary action to:

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. All the Ld. Judicial Officers, Delhi/New Delhi.
3. All the Sr.A.O.(J.)/A.O.(J.)/Branch Incharge, Admn. Branches, Delhi/New Delhi.
4. Personal Office of the Ld. Principal D&SJ, HQs.
5. All the DDOs, Delhi/New Delhi for further necessary action, as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).


(Balbir Singh Shalwa)
Administrative Officer (Judl.)
Admn-II, Central District
Tis Hazari Courts, Delhi